



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,22nd April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
17	WP(C)/517/2018 FIXED	NUMALIGARH REFINERY LTD. <b>Versus</b> THE WORKMEN	MR. U K NAIR MS U DAS MS. A VERMA	MR. K N CHOUDHURY, SENIOR ADVOCATE MR M MAHANTA MR H K DAS MR D J DAS MR. U PATHAK
18	W.P.(CrI.)/11/2020 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MRS. R S CHOWDHURY MS S SARMA HAZARIKA MS. A PAUL	GA, ASSAM MR. D NATH
<b>ORDERS</b>				
19	I.A.(Civil)/1000/2021 B/O in WP(C)/2286/2021 <b>WITH</b> WP(C)/2286/2021	MOONSOON BARKAKOTI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS  MOONSOON BARKAKOTI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY  MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM SC, WPT AND BC  GA, ASSAM SC, WPT AND BC

LEAVE NOTE OF ADVOCATES FOR 22/04/2021

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
5)	MR G DAS	20-04-2021	To	27-04-2021
6)	MR. P DAS	20-04-2021	To	27-04-2021
7)	MR A KAKOTI	20-04-2021	To	29-04-2021
8)	MR. L P SHARMA	19-04-2021	To	12-05-2021
9)	MR D K MISHRA	19-04-2021	To	03-05-2021
10)	MR D C K HAZARIKA	25-04-2021	To	27-04-2021



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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CRIMINAL & CIVIL MATTERS AND MATTERS  
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
26	AB/1179/2021 (PDF COPY)	MRINAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
27	AB/1190/2021 (PDF COPY), B/O	KIRAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/04/2021

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO**

**COURT NO: 7**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
14	WP(C)/1440/2008 FIXED	SMTI BANESEA KHATUN and ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.P J SAIKIA MRJ C BORAH MR.A K GUPTA MR.K BARUAH	MR J ABEDIN GA, ASSAM MR. K I MAZUMDER
<b>HEARING</b>				
15	WP(C)/520/2016 P/H, FIXED	KISHORI SAW <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR. I H SAIKIA MR. K KALITA MR. K KALITA MS. S KANUNGOE MR. S A B KHABIR MR. J KEMPRAI	MR. S C KEYAL MR. S SAIKIA (R-3) MR. A HUSSAIN (R-3) MR. J ROY(R-3) MR. C SHARMA R-3 MR. C SHARMA R-3 PP, ASSAM ASSTT.S.G.I.

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
23	WP(C)/2614/2020 B/O	RABINDRA PAUL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR E AHMED MR. F A HASSAN SC, ELECTION COMMISSION.	SC, NRC ASSTT.S.G.I. SC, F.T
24	WP(C)/4244/2020 B/O	BELI PAUL @ BELI RANI PAUL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>ORDERS</b>				
25	I.A.(CrI.)/117/2021 WITH OFFICE NOTE, LCR 6 FILES, B/O in CrI.A./60/2021 <b>WITH</b> CrI.A./60/2021	ABDUL JALIL @ ZALIL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. H A AHMED MRS. S ISLAM	PP, ASSAM
		ABDUL JALIL @ ZALIL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. H A AHMED MRS. S ISLAM	PP, ASSAM

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH - IV & I MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
32	WP(C)/276/2021 B/O	SAMAKSH ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R M DEKA MR. M DAS	GA, ASSAM MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL
<b>MOTION</b>				
33	WP(C)/2829/2021 B/O	BARDUAR TEA AND TIMBER CO. LTD., <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	GA, ASSAM SC, PWD

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[CRIMINAL MATTERS AND MATTERS  
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
26	Bail Appln./934/2021 (PDF COPY), B/O	RAM KRISHNA TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. S BISWAS MR GAURAV R DUTTA MS D DEVI	PP, ASSAM
<b><u>MOTION</u></b>				
27	CrI.Pet./302/2021 (PDF COPY), B/O	BIMAL MUCHAHARI @ BIMAL MOCHAHARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R SARMA MR N BORO	PP, ASSAM
28	AB/1191/2021 (PDF COPY), B/O	RATAN CHANGMAI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	PP, ASSAM
<b><u>ORDERS</u></b>				
29	CrI.Pet./283/2020 B/O	KUMUD KUMAR BARUA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B K SINGH	PP, ASSAM
30	I.A.(CrI.)/237/2021 (PDF COPY), B/O <b>in</b> CrI.A./105/2021 <b>WITH</b> CrI.A./105/2021	ZIAUR RAHMAN @ JIABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.  MD. ZIAUR RAHMAN @ JIABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J C BORAH  MR J C BORAH	PP, ASSAM  PP, ASSAM

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[CIVIL BENCH - I AND II MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
23	WP(C)/853/2020 (AT 10:30 AM)	NIPU KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MS. M MEDHI MS. M DEKA	GA, ASSAM
	<b>WITH</b>			
24	WP(C)/2409/2020	AJIT SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. L N DIHINGIA MR. A K SAHU MR. R R KAUSHIK	GA, ASSAM SC, AG MR. D NATH(ADDL. SR.GOV.T.ADV) SC, P H E MR. P NAYAK(SC, FINANCE DEPTT.)
	<b>WITH</b>			
25	WP(C)/4239/2020	SANJOY KR JHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR I RAFIQUE MS. S DEVI	GA, ASSAM
	<b>WITH</b>			
26	WP(C)/4399/2020	SHRAWAN KR JHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR I RAFIQUE MS. S DEVI MRS N NATH	GA, ASSAM
	<b>WITH</b>			
27	WP(C)/5523/2020	AJIT SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR S BORTHAKUR MR. L N DIHINGIA MR. A K SAHU MR. R R KAUSHIK	GA, ASSAM

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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[CIVIL BENCH - IV , I AND CRIMINAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
27	Bail Appln./946/2021 (PDF COPY), B/O	DINESH PASWAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN	PP, ASSAM

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